

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2746
ANSWERED ON 02/08/2022

CRITERIA FIXED FOR BENEFICIARIES UNDER PMAY-G

2746. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the date on which Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) was launched for serving the purpose of housing for all and the procedure for selection of beneficiaries under the same;
- (b) whether there is any criteria fixed for beneficiaries under the aforesaid yojana and if so, the details thereof;
- (c) the number of beneficiaries States which have been benefitted under the yojana since its inception and upto December, 2021, State and year-wise; and
- (d) the figures of beneficiaries under the said yojana in Rajasthan from the year 2019-20 to 2021-22 along with the details of funds released and disbursed in this regard, district-wise and year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households to construct pucca houses with basic amenities.

Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011. On application of exclusion criteria, a priority list called the Permanent Wait List (PWL) is prepared for the States/UTs. The PWL is further subjected to verification by Gram Sabhas and completion of an Appellate Process thereafter. This process of exclusion is also applied to beneficiaries registered by the States/UTs in Awaas+.

The number of eligible beneficiaries available through SECC database currently stands at 2.15 crore (approx.). The Awaas+ survey was conducted through the States/ UTs during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the 2011 SECC and thus prepared an additional list of potential beneficiaries. In order to fill the gap of 80 lakh (2.95 crore - 2.15 crore), Awaas+ data is being utilized and 63.68 lakh houses have already been allocated to eligible States/ UTs from Awaas+ till date.

(c) The total number of beneficiaries benefitted under the Yojana since its inception till 31st December, 2021 is given at **Annexure-I**.

(d) The district-wise/ year-wise details of houses sanctioned to the beneficiaries in the State of Rajasthan during 2019-20 to 2021-22 is given at **Annexure-II**.

The Central share under PMAY-G is released directly to the State/UT, considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of these funds to beneficiaries in various districts is done by the respective State/UT. The details of Central share released to the State of Rajasthan during 2019-20 to 2021-22 are given as under:

Year	Central Share Released (Rs. in crore)
2019-20	2,933.33
2020-21	1,108.58
2021-22	1,405.46

The district-wise details of funds utilized under PMAY-G year-wise are given at **Annexure-III**.

Statement in reply to part (c) of Lok Sabha Unstarred Question No. 2746 to be answered on 02.08.2022 regarding "Criteria Fixed for Beneficiaries under PMAY-G".

State/UT-wise, Year-wise number of houses sanctioned under PMAY-G

As on 27.7.2022

S. No.	State	Cumulative Target allocated till date	Houses sanctioned (in Nos.)					Total
			2016-17	2017-18	2018-19	2019-20	2020-21	
1	A&N Islands	1,337	0	0	0	939	402	1,341
2	Andhra Pradesh	2,56,270	0	47,179	16,256	2,306	1,819	67,560
3	Arunachal Pradesh	41,596	0	249	1,063	2,136	19,172	22,620
4	Assam	20,84,070	57,699	1,27,181	40,380	1,79,848	1,50,047	5,55,155
5	Bihar	38,83,611	12,832	5,62,141	4,25,723	10,44,141	6,25,741	26,70,578
6	Dadra And Nagar Haveli	6,763	0	994	4,419	0	99	5,512
7	Daman And Diu	68	0	14	0	0	0	14
8	Goa	1,707	0	0	108	53	32	193
9	Gujarat	4,49,167	11,653	1,62,608	26,365	1,01,429	21,513	3,23,568
10	Haryana	30,789	9,793	8,502	2,487	114	61	20,957
11	Himachal Pradesh	15,483	3,374	2,700	817	1,038	4,001	11,930
12	Jammu And Kashmir	2,01,633	0	13,897	17,675	38,646	64,340	1,34,558
13	Karnataka	3,07,746	8,536	1,11,273	17,336	1,479	36,744	1,75,368
14	Kerala	42,212	11,061	4,901	927	738	3,338	20,965
15	Madhya Pradesh	37,89,400	3,97,275	7,10,286	2,90,509	3,78,469	7,57,082	25,33,621
16	Maharashtra	15,05,983	1,87,356	1,57,761	79,118	2,48,969	2,95,195	9,68,399
17	Lakshadweep	53	0	42	11	0	0	53
18	Manipur	46,166	0	9,718	15	167	17,979	27,879
19	Meghalaya	81,677	0	16,670	3,817	10,971	26,547	58,005
20	Mizoram	20,518	0	2,376	1,708	2,430	7,017	13,531
21	Nagaland	24,775	0	119	3,504	615	4,706	8,944
22	Odisha	26,95,837	2,89,671	4,70,714	2,31,226	5,48,318	2,92,709	18,32,638
23	Punjab	41,117	0	7,115	6,794	8,126	1,887	23,922
24	Rajasthan	17,33,959	1,97,161	3,05,803	1,82,688	3,76,446	2,72,186	13,34,284
25	Sikkim	1,409	978	101	0	0	0	1,079
26	Tamil Nadu	8,17,439	12,161	1,87,786	93,294	93,295	1,17,524	5,04,060
27	Tripura	2,82,238	2,396	22,205	387	22,536	994	48,518
28	Uttar Pradesh	26,15,951	1,17,599	7,62,455	3,84,073	1,78,314	7,29,278	21,71,719
29	West Bengal	34,82,359	3,76,195	9,15,814	1,00,149	9,62,861	9,42,180	32,97,199
30	Chhattisgarh	10,97,150	1,87,255	3,09,730	2,90,051	1,51,158	1,57,861	10,96,055
31	Jharkhand	16,03,268	1,48,674	2,41,070	1,37,329	3,02,174	3,62,308	11,91,555
32	Uttarakhand	29,052	5,529	4,633	2,327	32	47	12,568
33	Ladakh	1,992	0	0	0	379	200	579
	Total	2,71,92,795	20,37,198	51,66,037	23,60,556	46,58,127	49,13,009	1,91,34,927

* Puducherry and Telengana are not implementing PMAY-G.

Statement in reply to part (d) of Lok Sabha Unstarred Question No. 2746 to be answered on 02.08.2022 regarding “Criteria Fixed for Beneficiaries under PMAY-G”.

District-wise year-wise details of houses sanctioned to the beneficiaries in Rajasthan under PMAY-G as on 27.7.2022

S .No.	District Name	2019-20	2020-21	2021-22
1	Ajmer	7,164	3,552	6,065
2	Alwar	2,122	161	2,117
3	Banswara	48,335	28,314	28,199
4	Baran	9,506	8,109	13,406
5	Barmer	32,208	47,907	39,571
6	Bharatpur	3,709	3,068	143
7	Bhilwara	14,256	5,785	19,861
8	Bikaner	16,462	10,668	16,188
9	Bundi	8,339	10,220	10,890
10	Chittorgarh	7,227	4,231	8,495
11	Churu	5,939	2,814	6,757
12	Dausa	1,520	13	1,352
13	Dholpur	2,286	1,014	1,862
14	Dungarpur	30,046	12,845	22,562
15	Hanumangarh	6,727	4,704	8,453
16	Jaipur	3,710	1,147	2,924
17	Jaisalmer	6,921	8,621	15,407
18	Jalore	15,469	10,192	6,552
19	Jhalawar	12,569	13,929	28,632
20	Jhunjhunu	313	36	317
21	Jodhpur	17,018	20,511	15,727
22	Karauli	6,244	7,074	7,311
23	Kota	5,632	2,512	8,330
24	Nagaur	8,239	4,048	9,407
25	Pali	8,845	5,116	7,590
26	Pratapgarh	15,985	10,634	12,590
27	Rajsamand	6,409	1,349	6,713
28	Sawai Madhopur	6,489	5,118	12,082
29	Sikar	1,150	99	751
30	Sirohi	7,680	5,652	6,856
31	Sri Ganganagar	9,796	7,308	16,766
32	Tonk	11,172	8,680	13,102
33	Udaipur	36,959	16,755	31,999
	Total	3,76,446	2,72,186	3,88,977

Statement in reply to part (d) of Lok Sabha Unstarred Question No. 2746 to be answered on 02.08.2022 regarding “Criteria Fixed for Beneficiaries under PMAY-G”.

District-wise/ year-wise details of expenditure (including state share) in Rajasthan under PMAY-G as on 29.7.2022

(Rs in lakh)				
SNo	District Name	2019-20	2020-21	2021-22
1	Ajmer	7,012.83	4,619.16	3,062.25
2	Alwar	2,012.73	888.66	1,016.25
3	Banswara	29,902.02	47,390.43	23,662.11
4	Baran	7,070.52	10,380.87	5,465.61
5	Barmer	26,204.49	52,388.49	29,683.71
6	Bharatpur	2,465.58	2,638.74	820.47
7	Bhilwara	12,226.11	10,785.72	9,496.17
8	Bikaner	14,783.40	14,585.46	10,805.16
9	Bundi	7,969.50	10,287.39	6,615.57
10	Chittorgarh	5,439.06	5,378.82	4,943.10
11	Churu	4,792.95	4,905.09	4,449.66
12	Dausa	1,586.70	538.08	533.40
13	Dholpur	1,762.68	1,273.86	1,293.78
14	Dungarpur	23,025.87	28,237.47	11,483.07
15	Hanumangarh	5,500.05	5,918.76	3,918.00
16	Jaipur	3,333.69	1,939.65	1,280.67
17	Jaisalmer	5,381.67	8,740.77	9,578.10
18	Jalore	12,772.41	14,285.34	7,101.21
19	Jhalawar	11,465.04	16,738.02	9,893.34
20	Jhunjhunu	300.27	92.01	202.50
21	Jodhpur	11,784.90	24,929.34	11,364.45
22	Karauli	6,048.51	8,584.62	5,080.20
23	Kota	5,442.78	3,373.98	3,535.05
24	Nagaur	6,320.85	6,896.64	5,460.54
25	Pali	7,330.20	6,873.99	5,358.15
26	Pratapgarh	11,384.28	12,801.54	9,490.29
27	Rajsamand	6,181.86	2,958.48	2,831.88
28	Sawai Madhopur	4,805.97	7,018.50	4,705.47
29	Sikar	831.78	381.45	408.57
30	Sirohi	6,639.21	8,938.74	5,525.97
31	Sri Ganganagar	10,133.28	4,344.09	8,623.65
32	Tonk	8,247.51	7,855.95	7,306.47
33	Udaipur	28,977.03	27,952.65	15,865.23
	Total	2,99,135.73	3,64,922.76	2,30,860.05
